COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 658 OF 2017 IN DFR NO. 2460 OF 2017

Dated: 2nd November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

T. C. Terrytex Limited

....Appellant(s)

Vs.

Punjab State Power Corporation Limited & Anr.Respondent(s)

Counsel for the Appellant(s) : Mr. Shrey Dambhare

Counsel for the Respondent(s) : Ms. Swapna Seshadri

<u>ORDER</u>

At the request of learned counsel for the appellant, the matter is adjourned to <u>13.12.2017.</u>

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vg